

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Ref: Petition No. 268/GT/2012
269/GT/2012
274/GT/2012
275/GT/2012
276/GT/2012

Date: 14.2.2013

To,

Dy. Chief Engineer (Tariff),
Damodar Valley Corporation,
DVC Towers, VIP Road,
Kolkatta- 700054,
West Bengal

Sir,

Subject: **Petition No. 268, 269, 274, 275 & 273/GT/2012**: Approval of tariff for Bokaro Thermal Power Station Units 1,2&3 (3x210 MW), Mejia Thermal Power Station 1,2&3 (3x210 MW), Mejia Thermal Power Station Unit IV, Chandrapura Thermal Power Station Unit 1to3 and Durgapur Thermal Power Station Unit 3&4 for the period 1.4.2009 to 31.3.2014.

With reference to the subject mentioned above, I am directed to request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by **25.2.2013**:

- (i) There is substantial additional capital expenditure of ₹363.57 crore, ₹ 386.20 crore and ₹344.45 crore during 2009-14 incurred/proposed to be incurred for CTPS, DTPS and Bokaro TPS, respectively. Since, CTPS and DTPS have completed its useful life and Bokaro TPS is nearing completion of its useful life, the time period over which the additional capital expenditure should be recovered as depreciation, to be submitted.
- (ii) The cost benefit analysis should be furnished with reference to improvement in the performance norms.

Yours faithfully,

Sd/-
(B. Sreekumar)
Deputy Chief (Law)